

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOKSABHA
UNSTARRED QUESTION NO. 2161
TO BE ANSWERED ON THE 10th DECEMBER, 2021**

UPGRADATION OF NIMTITA AND TARAPUR WELFARE HOSPITAL

2161. SHRI KHALILUR RAHAMAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received requests from public representatives for restoration of Nimtita and Tarapur Welfare Hospitals to the full-fledged hospital and if so, the details thereof and the action taken thereon;
- (b) the reasons for the present state of deficient infrastructure and services in both the hospitals, particularly when the beedi industry of the area had contributed Rs. 140 Crores from 2012 to 2017 in the Welfare Fund; and
- (c) the latest improvement in the condition of both hospitals and the corrective steps taken to provide better health services to poor people in the said hospitals?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

As per the information received from Ministry of Labour and Employment, the answer is as follows:

- (a) No request from public representatives has been received for restoration of Nimtita dispensary and Tarapur Welfare Hospital, Dhuliyani to full-fledged Hospital.
- (b) and (c) Nimtita dispensary is a Beedi Workers Welfare dispensary for providing OPD treatment. Tarapur Welfare Hospital, Dhuliyani is a 65-bedded hospital providing both OPD and indoor treatment including emergency services round the clock. At present there is no such proposal for upgradation of Nimtita Dispensary in full fledged hospital. The Beedi Welfare Fund Act has been repealed in 2019 and all the Medical Units and Hospitals under Labour Welfare Organization are being run by the funds received from the Central Government Budget.